	Date of					
Name of the Corporate Debtor	commencement	02-02-2024	List of creditors as on:	15-Jan-25		
	of CIRP					

Annexure 2- List of unsecured Financial Creditors belonging to any class of creditors

Amount in Rs

SI No Name of Creditor		Details of Claim received		Details of claims admitted					A	Amount of any	A of Claims	Amount of Claims		
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered		_	Amount of Contingent Claims	mutual dues that may be set off	not admitted	Amount of Claims under verification	Remarks, if any
1	IL&FS	16-02-2024	1,28,44,00,784	1,25,63,41,867	Financial Debt	-	-	No	1.50	-	-	2,80,58,917	-	
2	Anupama Agarwal	16-02-2024	63,36,50,000	63,36,50,000	Financial debt	-	-	Yes	-	-	-	-	-	
3	ASL Sales and Service LLP*	16-02-2024	9,98,65,318	-		-	-	No	-	-	-	-	9,98,65,318	
4	ABG Cement Holdco Pvt Ltd	16-02-2024	30,17,94,000	30,17,94,000	Financial debt	-	-	Yes	-	-	-	-	-	
5	PFS Shipping (India) Ltd	16-02-2024	49,00,000	49,00,000	Financial debt	-	-	Yes	-	-	-	-	-	
6	Aries Management Services Pvt Ltd	16-02-2024	78,83,000	-		-	-	Yes	-	-	-	78,83,000	-	
7	ABG Energy Ltd	16-02-2024	44,25,00,000	44,25,00,000	Financial debt	-	-	Yes	-	-	-	-	-	
I X	Baba Gangaram Investment Services Pvt Ltd	16-02-2024	4,51,00,000	4,51,00,000	Financial debt	-	-	Yes	-	-	-	-	-	
9	Onaway Industries Ltd	16-02-2024	1,50,00,000	1,50,00,000	Financial debt	-	-	Yes	-	-	-	-	-	
10	Shivris Resources Pvt Ltd	16-02-2024	1,46,45,000	1,46,45,000	Financial debt			Yes	-			-	-	
			2,84,97,38,102	2,71,39,30,867		-	-		1.50	-	-	3,59,41,917	9,98,65,318	

<u>Note</u>

- * The claimant has filed an application before National Company Law Tribunal, Mumbai bench in relation to the claim filed. The application is pending adjudication.
- The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.